

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6392 of 2021**

Mahendra Singh @ Mahendra Kumar Singh @ Mahender Singh

.... Petitioner

Versus

The State of Jharkhand

....Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Ajit Kumar, Advocate

For the State : Mr. P.K. Chatterjee, Spl.P.P

Order No.02 Dated- 08.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to
withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)